

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.2914**  
TO BE ANSWERED ON 12.03.2021

**INTEGRATED CHILD PROTECTION SCHEME**

2914. SHRI BHARTRUHARI MAHTAB:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children protected and rehabilitated under the Integrated Child Protection Scheme (ICPS) across the country during each of the last three years and the current year, State/UT-wise;
- (b) the number of complaints of irregularities in implementation of the said scheme received by the Government during the said period along with action taken thereon, State/UT-wise;
- (c) whether the Government has conducted any study/reviewed the said scheme to ascertain shortcomings in its implementation during the said period;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken/being taken by the Government for effective implementation of the said scheme across the country?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (e): The details of Child Care Institutions (CCIs) supported under Child Protection Services (CPS) Scheme alongwith the number of children residing in them as informed by the States/UTs is **Annexed**.

Due action is taken by the Ministry in coordination with the States/UTs, as and when any complaint is received. As per the report submitted by the States/UTs, 436 Institutions were closed on account of non-compliance of provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015 from 01.08.2019 to 01.08.2020.

National Commission for Protection of Child Rights (NCPCR) has conducted Social Audit of Child Care Institutions in India. The findings of the social audit of CCIs were shared by NCPCR with the District Magistrates.

The Commission for Protection of Child Rights (CPCR) Act, 2005 mandates National Commission for Protection of Child Rights and State Commissions for Protection of Child Rights to monitor the implementation of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) in the country. The primary responsibility of execution of JJ Act and implementation of the Scheme rests with States/UTs.

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## Annexure

**Annexure referred to in reply to part (a) of Lok Sabha Un-Starred Question No.2914 for 12.03.2021 raised by Shri Bhartruhari Mahtab regarding "Integrated Child Protection Scheme".**

**Details of Child Care Institutions in the country along with number of Children residing in these institutions under CPS during the last three year and current financial year.**

S. No.	State/UTs	2018-19		2019-20		2020-21	
		No. of CCIs	Beneficiaries	No. of CCIs	Beneficiaries	No. of CCIs	Beneficiaries
1	Andhra Pradesh	93	2802	89	3356	92	3012
2	Arunachal Pradesh	5	85	6	195	6	195
3	Assam	63	1885	80	1793	67	1624
4	Bihar	44	1839	39	1418	39	1418
5	Chhattisgarh	87	2562	87	2264	87	2169
6	Goa	28	1582	24	798	24	798
7	Gujarat	57	1792	68	1895	74	1780
8	Haryana	52	2064	45	1799	52	2017
9	Himachal Pradesh	37	1276	37	1374	36	1264
10	Jammu and Kashmir	19	823	19	823	19	823
11	Jharkhand	56	1226	58	1683	58	1683
12	Karnataka	145	4258	142	4527	153	4303
13	Kerala	46	953	45	1043	44	591
14	Madhya Pradesh	101	3395	95	3152	100	2976
15	Maharashtra	83	2827	93	2540	102	3716
16	Manipur	63	1511	71	1845	71	1845
17	Meghalaya	50	1125	52	1023	52	1023
18	Mizoram	41	1245	52	1204	52	1204
19	Nagaland	46	517	46	674	44	770
20	Orissa	131	7326	130	7662	133	7392
21	Punjab	13	463	25	697	25	681
22	Rajasthan	131	2959	136	4960	136	4960
23	Sikkim	19	435	24	580	24	580
24	Tamil Nadu	221	12348	229	13339	229	13339
25	Tripura	31	824	33	848	34	832
26	Uttar Pradesh	109	3782	119	4684	120	4965
27	Uttarakhand	24	502	31	524	31	524
28	West Bengal	154	7222	142	5708	132	5257
29	Telangana	53	1685	51	1626	51	1626
30	Andaman & Nicobar	3	101	12	411	12	411
31	Chandigarh	9	269	8	269	8	297
32	Dadra and Nagar Haveli	0	0	2	35	2	35
33	Daman and Diu	0	0	1	25	1	25
34	Lakshadweep	0	0	0	0	0	0
35	Delhi	44	1899	41	1986	40	1500
36	Puducherry	31	1101	30	1005	28	956
	<b>Total</b>	<b>2089</b>	<b>74683</b>	<b>2162</b>	<b>77765</b>	<b>2178</b>	<b>76591</b>